GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA

UNSTARRED QUESTION NO. 2403 TO BE ANSWERED ON 15.03.2023

KUPPAM-MARIKUPPAM BROAD GAUGE LINE

2403. SHRI S. MUNISWAMY:

Will the Minister of RAILWAYS be pleased to state:

- (a) the timeline fixed for completion of the sanctioned project of Kuppam and Marikuppam broad guage line;
- (b) whether the process of handing over the required land from the Ministry of Mines has been initiated by way of notifying for the same, if so, the details thereof;
- (c) whether recruitments on contract basis for this project is likely to be done from the local manpower available; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 2403 BY SHRI S. MUNISWAMY TO BE ANSWERED IN LOK SABHA ON 15.03.2023 REGARDING KUPPAM-MARIKUPPAM BROAD GAUGE LINE

(a) and (b): Marikuppam -Kuppam new line was sanctioned for ₹279.54 crores in 2013-14. The Project falls in Karnataka and Andhra Pradesh. Land acquisition for the project has been taken up.

The Project involves acquisition of 69.70 acre land {including 49.70 acre land of Bharat Gold Mines Limited (BGML)} in Karnataka and 249.86 acre land in Andhra Pradesh. So far, 20 acre land in Karnataka and 104.51 acre land in Andhra Pradesh handed over by the respective State Government to Railways. Land acquisition of 49.70 acre BGML land and 145.35 acre land in Andhra Pradesh has been taken up.

The handing over of land by Ministry of Mines (MoM) has been initiated. Ministry of Mines has given No Objection Certificate (NOC) for handing over the BGML land. DC/Kolar advised all concerned revenue officials for handing over BGML land to Railways. Registration process has been taken up.

The completion of any Railway project depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of

project site, number of working months in a year for particular project site due to climatic conditions etc. All these factors affect the completion time of the project. With above constraints, every effort is being made to execute the project(s) expeditiously.

(c) and (d): Project is executed by agencies engaged through standard bidding process. Agencies have to engage manpower for execution as per site requirements.
